

(e) whether cell phone operators association had sought a uniform licence fee of 1 per cent of Adjusted Gross Revenue (AGR) excluding 15e 5 per cent USO charge; and

(f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. Certain phone firms have been charged with misreporting their revenue. Hence, DoT has decided to conduct Special Audit of Bharti Airtel, Reliance Communications, Vodafone Essar Ltd., Idea Cellular Ltd. and Tata Teleservices Ltd.

(c) and (d) Collection of Telecom License fee in first two quarter of fiscal 2008-09 is Rs. 4736.46 crores and collection in previous fiscal year 2007-08 is Rs. 8826.45 crores.

(e) and (f) Yes, Sir. The COAI *vide* letter dated 29.04.2009 has submitted that the revenue share license fee should be prescribed at a uniform rate of 1% of AGR and the same should not include the USO levy. The aspect of USO levy should be dealt with separately. Further, it is requested to the Government to implement the uniform license fee structure for the telecom sector.

#### **Landline subscription of Delhi and Mumbai**

1354. SHRIMATI HEMA MALINI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that landline subscribers of Delhi and Mumbai can talk in between without any STD charges; and

(b) if so, what is preventing Government to extend such facilities to other metropolitan cities like Chennai and Kolkata?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir. Landline subscribers of MTNL in Delhi and Mumbai can talk to each other without any STD charges.

(b) As per the Telecom Regulatory Authority of India (TRAI) Act of 1997, the power to regulate tariff of telecom services in the country is vested with TRAI. TRAI, in exercise of its powers, has put most of the tariffs (except Rural, National Roaming and leased circuits) under forbearance. This implies that all service providers, including BSNL and MTNL, are at liberty to offer tariffs according to needs of subscribers and market conditions. Till now, BSNL has not found extension of such facility to other metropolitan cities like Chennai and Kolkata financially viable.

#### **Facelift to areas surrounding monuments**

1355. SHRI VARINDER SINGH BAJWA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 165 given in the Rajya Sabha on 17th February, 2009 and state:

(a) whether Humayun's Tomb and surrounding areas in Delhi would be in a presentable state before 2010 Commonwealth Games for the benefits of the visitors;

(b) the other monuments in Delhi which would be given a facelift and made presentable for the visitors of the games; and

(c) the extent of funds required for the purpose and their source?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) and (c) The details are enclosed as Statement (See below). The funds are being provided by the Central Government.

**Statement**

*Details of monuments identified for conservation under  
Commonwealth Games — 2010*

Sl. No.	Name of the monument	Fund proposed (Rs. in lakhs)
1	2	3
1.	Purana Qila Complex	229.00
2.	Khairul-Manazi'l-Mosque	37.00
3.	Sher Shah Gate	75.00
4.	Humayun's Tomb Complex	160.00
5.	Khan-i-Khana's Tomb	45.00
6.	Subz Burj	17.00
7.	Nila Gumbad	40.00
8.	Bu-Halima Tomb	15.00
9.	Arab-ki-Sarai	65.00
10.	Bara Khambha	13.00
11.	Group of monuments Hazarat Nizamuddin Complex	22.00
12.	Safdarjung Tomb Complex	25.00
13.	Lodi Garden Monuments (5 nos)	
	(i) Muhammad Shah's Tomb	
	(ii) Bara Gumbad Masjid	25.00
	(iii) Shish-Gumbad	
	(iv) Sikandar Lodi's Tomb	
	(v) Sathpula	

1	2	3
14.	Najaf Khan Tomb	55.00
15.	City Wall, Kashmiri Gate	75.00
16.	Wazirabad Bridge, Tomb and Mosque	15.00
17.	Kotla Feroz Shah	105.00
18.	Delhi Gate, Daria Ganj	11.00
19.	City Wall, Daria Ganj	50.00
20.	Khuni Darwaza	15.00
21.	Jantar Mantar Complex	65.00
22.	Lal Bangla	5.00
23.	Ugrasen-ki-Baoli	30.00
24.	Red Fort Complex	275.00
25.	Ajmeri Gate:	23.00
26.	Salim Garh Fort	80.00
27.	Ashokan Rock Edict	30.00
28.	Biran ka Gumbad	20.00
29.	Dadi Poti	20.00
30.	Sakri Gumti	15.00
31.	Bara Khambha	22.00
32.	Mohamadiwali Mosque	20.00
33.	Lal Gumbad (Malviya Nagar)	35.00
34.	Teen Burji	10.00
35.	35 Siri Fort Wall	
	(i) Stretch adjoining Panchsheel Park	50.00
	(ii) Stretch adjoining Asiad Village	5.00
	(iii) Stretch of the Wall from Asiad tower to Siri Fort Sports Complex	30.00
	<b>TOTAL :</b>	<b>85.00</b>
36.	Hauz Khas Complex	70.00
37.	Jahanpanah Wall	55.00
38.	Qila Rai Pithora Wall	105.00

1	2	3
39.	Satpula	20.00
40.	Qutb Minar Complex	95.00
41.	Jamali Kamali Tomb and Mosque	15.00
42.	Ajim Khan's Tomb	15.00
43.	Balban's Tomb and Ruins	45.00
44.	Tughluqabad Fort	30.00
45.	Ghiasuddin Tughluq's Tomb	20.00
46.	Adilabad Fort	40.00
TOTAL :		2339.00
Contingencies		233.90
GRAND TOTAL :		2572.90
SAY		2573.00

**Qutub Minar foundation**

1356. SHRI N.R. GOVINDARAJAR:  
SHRI RAJEEV SHUKLA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that every two minutes a plane flies over 13th century Qutub Minar and Archaeological survey of India (ASI) officials expressed concern over frequent flights over it;

(b) if so, the details thereof;

(c) whether vibrations from aircrafts could affect foundation of the monument, one of the tallest in the world, located in a seismic zone;

(d) if so, the details thereof;

(e) whether ASI has written to Ministry of Civil Aviation asking to ensure that low flying planes do not come close to the monument; and

(f) if so, the details thereof and reaction of Ministry of Civil Aviation thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (f) Yes, Sir. A number of flights pass over the Qutub Minar. The Director General, Archaeological Survey of India has requested Director General, Civil Aviation (DGCA) to look into the matter and take up Environment